

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2081

ANSWERED ON:05.03.2003

HIGH CHARGES OF RECOGNISED HOSPITALS/NURSING HOMES

BHASKAR RAO PATIL;NARESH KUMAR PUGLIA

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government are aware that CGHS recognized Hospitals/Nursing Homes in NCR Towns of Faridabad, Gurgaon and NOIDA are charging more than prescribed amounts for treatment from CGHS beneficiaries;

(b) if so, the steps taken by the Government to safeguard the interests of CGHS beneficiaries; and

(c) the action taken against guilty hospitals/nursing homes?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) No, Sir.

(b) & (c) In view of (a) above, the questions do not arise.